

**Before the Appellate Tribunal for Electricity  
Appellate Jurisdiction  
Kolkata Circuit Bench**

**Representation dated 18<sup>th</sup> September, 2013**

**Dated : 8<sup>th</sup> October, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Loudon Properties (P) Ltd. .... Applicant  
Versus**

**West Bengal Electricity Regulatory  
Commission ... Respondent (s)**

**Counsel for the Applicant : Mr. Amitabh Jalan**

**Counsel for the Respondent(s) : Mr. C.K. Rai**

**ORDER**

We have heard the consumer as well as Mr. C.K. Rai, learned counsel appearing on behalf of the State Commission. Mr. C.K. Rai, Advocate wants to get instructions from the State Commission and to represent the facts before this Bench tomorrow.

Consumer is directed to hand over the entire set of documents to the learned counsel for the State Commission. Learned Counsel for the State Commission is directed to apprise the Distribution Licensee also about the matter coming up for hearing tomorrow i.e. on 9<sup>th</sup> October, 2013 before the Kolkata Circuit Bench.

Post for hearing on 9<sup>th</sup> October, 2013.

**(Rakesh Nath)  
Technical Member  
rkt**

**(Justice M. Karpaga Vinayagam )  
Chairperson**